

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 115 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2020**

Name of the Company:

Mercury Car Rentals Pvt Ltd

V/s

Shiva Industrial Security Agency (Gujarat) Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

ORDER

(THROUGH VIDEO CONFERENCING)

Learned Counsel Mr. Tirth Nayak appeared for the Operational Creditor.

The Operational Creditor has filed the application under Section 9 of the Insolvency & Bankruptcy Code.

We hereby direct Operational Creditor to serve Notice to the Corporate Debtor by speed post as well as by E-mail. The Affidavit of proof of service to be file within two weeks.

The matter stands adjourned to 19.08.2020 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 16th day of June, 2020.